



No. J-11017/1/2025-Judicial | E. 137245  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)  
\*\*\*\*\*

Shastri Bhawan, New Delhi,  
Dated the 15<sup>th</sup> December, 2025

## ORDER

The President is pleased to accept the resignation of **Shri Kshitij M. Amin**, Central Government Counsel for High Court of Gujarat, with effect from 05.12.2025.

2. Consequently, the name of Shri Kshitij M. Amin, Advocate figuring at serial number '30' in the List of Central Govt. Counsel in this Department's Order No. 36(8)/2015-Judl dated 06.04.2015 to be read with Order No. 11017/6/2018-Judicial dated 09.04.2018, stands omitted.

(Madhab Charan Prusty)  
Sr. Government Advocate

### **Copy (through email) to:**

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/All Additional Secretaries in the main secretariat of Department of Legal Affairs.
3. Sh. Pradeep D. Bhat, CGC in view of this Department's order dated 21.01.2025.
4. The Registrar, High Court Gujarat at Ahmedabad.
5. Shri Kshitij M. Amin, Advocate with request to immediately return all the case files pertaining to Central Govt. Litigation with him to Sh. Pradeep D. Bhat, CGC.
6. LIMBS Section for information and necessary action.
7. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
8. Hindi Section, Department of Legal Affairs, for translation of this order.
9. Office/spare copies.

(Ramesh Kairamkonda)  
Section Officer (Judicial)  
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